

R.O.C.No. 1380-A/2021/B2



CIVIL JUDGES  
TRANSFER & POSTINGS

NOTIFICATION No. 28 / 2021

The Government in G.O.Ms.No.505, Home(Cts.III) Department, dated 25.09.2019, had issued orders for the constitution of **Additional District Munsif Court at Tiruppur.**

Thiru. K. Vignesmadhu, II Additional District Munsif, Coimbatore, is transferred and posted as Additional District Munsif, Tiruppur, in the aforesaid newly constituted Court.

The Government in G.O.Ms.No.1705, Home (Cts-II) Department, dated 03.10.2018, had issued orders for the constitution of **Additional Mahila Court at Tiruppur** in the cadre of the Judicial Magistrate.

Thiru. R. Karthikeyan-II, Judicial Magistrate VII, Madurai, is transferred and posted as Judicial Magistrate, Additional Mahila Court, Tiruppur, in the aforesaid newly constituted Court.

**HIGH COURT OF MADRAS,  
CHENNAI,  
DATED : 19.02.2021.**

**Sd/- C.Kumarappan,  
REGISTRAR GENERAL**

  
(5.01)